

Telegrams : "BANKCHALAN" RESERVE BANK OF INDIA
 Telephones : 211410, CENTRAL OFFICE
 Telex No. :011-6135 DEPARTMENT OF BANKING OPERATIONS AND DEVELOPMENT
 "THE ARCADE", WORLD TRADE CENTRE,
 CUFFE PARADE, COLABA, BOMBAY-400 005.

Ref.DBOD.No.GC. 1650 /C.408(A)-84

December 26 , 1984
 Pausa 5 , 1906 (S)

Chief Executive of All
 Public Sector Banks

Dear Sir,

Action taken against employees involved
 in frauds - Supplying information to
 Government

Please refer to telex message No.1/80/84-Vig. dated 11th
 December 1984 addressed to you by Shri Y.P. Sethi, Deputy
 Secretary, Ministry of Finance, Government of India, New
 Delhi, calling for information regarding action taken
 against employees involved in frauds during the period
 1982, 1983 and 1984 (upto June 1984). We shall be glad
 if a copy of your reply to Government is furnished to us.

Yours faithfully,

V. L. Iyer
 (V.L. Iyer)
 Deputy Chief Officer

2/12
24/12

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

बैंकिंग पर्यवेक्षण विभाग

केन्द्रीय कार्यालय, सेन्टर 1, कफ परेड, कोलाबा, मुंबई 400005

Department of Banking Supervision,

Central Office, Centre 1, Cuffe Parade, Colaba,,Mumbai,400005

फैक्स Fax: 022 2180157, 2160932

टेलिफोन /Telephone 2189131

to 2189139

टेलेक्स /Telex 011 86135 RBI IN

तार/Telegram : पर्यवेक्षण

PARYAVEKSHAN

हिन्दी आसान है, इसका प्रयोग बढ़ाइयो

सन्दर्भ पर्य सं. /Ref DBS. No.

DBS. No. FGV. 293 /23.04.084/97-98

September 22, 1997
Bhadra 31, 1919(S).

Chairman & Managing Director
of all public sector banks.

Dear Sir,

Quarterly statements of action taken by banks
against delinquent employees for their involve-
ment in cases of frauds and corrupt practices.

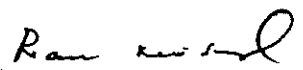
Please refer to our circular DBOD.No.GC.1650 /C.408 (A)-84 dated 26th December, 1984 in terms of which your bank is furnishing information regarding action taken against delinquent employees involved in frauds and corrupt practices on a quarterly basis.

On a review of the matter, it has been decided to obtain data also on number of employees acquitted by Courts as also by banks after departmental enquiries.

We shall, therefore, be glad if data in respect of number of employees acquitted is furnished to us in the format enclosed with effect from the quarter ending 30th September,1997.

Please acknowledge receipt.

Yours faithfully,


(R.D.Suyal)
Deputy General Manager.
Encl: one.

patil\2304.084

FORMAT

Action taken by banks against delinquent employees for their involvement in cases of frauds and corrupt practices for the quarter ended.....

Frauds Corrupt practices

- I. No of employees convicted during the quarter. :
- II. No. of employees awarded major/minor penalties during the quarter. :
- III. Out of II above, dismissed/discharged/removed during the quarter. :
- IV. No. of employees acquitted during the quarter. :
- V. No. of employees against whom prosecution is pending in the Courts as on..... :
- VI. No. of employees against whom departmental proceedings are pending as on..... :

